

Promotion of handicrafts through clusters in Maharashtra

2932. SHRI RAJKUMAR DHOOT: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has identified major clusters in Maharashtra and rest of the country to promote handicrafts in a big way; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI ANAND SHARMA): (a) and (b) Yes, Sir. The Government is implementing Baba Saheb Ambedkar Hastshilp Vikas Yojana (AHVY) under which various craft clusters in the country including Maharashtra are taken up for integrated development and assistance is provided in need based manner in areas viz. skill upgradation, design and technical development, setting up of Common Facility Centres, raw material banks, distribution of improved tool-kits through various Implementing Agencies like State Handicrafts Corporations, Apex Societies and NGOs etc. In the Tenth and Eleventh Plan, assistance was provided to 1396 clusters in the country of which there were 34 clusters in Maharashtra. The major crafts assisted in Maharashtra include Zari Goods, Metal Crafts, Terracotta, hand Embroidery, Banjara Embroidery and Mirror Work, Imitation Jewellery and Warli etc.

Welfare and rehabilitation scheme for mentally challenged women

2933. SHRI MANSUKH L. MANDAVIYA:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) as on date whether Central Government in consultation with Ministry of Health and Family Welfare and State Governments are going to launch Special Welfare and Rehabilitation Scheme for mentally challenged women and when such women are rape victimized and deliver child, while nobody is available to take care of them and sometimes new born baby is dies;

(b) whether Central Government has started consultation process with State Governments to address this important social issue;

(c) whether Central Government is having any specific data about such persons and if so, the State-wise details thereof; and

(d) whether Central Government is serious enough on this important social issue?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (d) Ministry of Women and Child Development has shelter based schemes, viz. Swadhar, Short Stay Home and Ujjawala for vulnerable women, which *inter-alia* includes deserted women, trafficked women etc. However, there is no specific scheme for welfare and rehabilitation of mentally challenged women administered by the Ministry.

The National Crime Records Bureau (NCRB) does not maintain specific data on rape victimised mentally challenged women.

Welfare of orphans in Bihar and Jharkhand by NGOs

2934. SHRI DHIRAJ PRASAD SAHU: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the Non-Governmental Organisations (NGOs) working for the welfare of orphans in Bihar and Jharkhand;
- (b) the financial assistance provided to each of these NGOs during the last three years;
- (c) whether some of these NGOs have misappropriated this financial assistance;
- (d) if so, the details of such NGOs; and
- (e) the action taken against these NGOs?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The Government, in the Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) for rehabilitation and reintegration of children in difficult circumstances, including orphans, in the country. The Scheme is being implemented in 34 States/UTs including Bihar and Jharkhand. Under ICPS, funds are not directly released to the Non-Governmental Organisations (NGOs). Financial assistance is provided to State Governments/Union Territory Administrations for setting up and maintenance of various types of Homes either by themselves or through voluntary organisations. A statement showing details of NGOs working for the welfare of orphans in Bihar and Jharkhand and getting financial assistance under ICPS is given in Statement (*See below*).

(c) and (d) No such incident has come to the notice of the Government, in the Ministry of Women and Child Development.

- (e) Does not arise.